

CORRIGENDUM
TO THE PUBLIC ANNOUNCEMENT DATED JULY 31, 2009
TO THE EQUITY SHAREHOLDERS
OF
MAN ALUMINIUM LIMITED

Registered Office: MAN House, 102 S.V. Road, Vile Parle (West), Mumbai - 400 056
Tel No: +91 22 6647 7500; Fax No: +91 22 6647 7601

This Corrigendum ("Corrigendum") to the Public Announcement dated July 31, 2009 ("PA") is being issued by SPA Merchant Bankers Limited ("Manager to the Offer"), on behalf of Mr. Ravinder Nath Jain and Mr. Mohinder Jain, both resident of K - 4/20, Model Town II, Delhi - 110 009 ("Acquirers") along with Mrs. Alka Jain, Mrs. Anita Jain, Mr. Aditya Jain, Mr. Adish Jain, Ms. Dipti Jain and Ms. Manisha Jain, all resident of K - 4/20, Model Town II, Delhi - 110 009 ("Persons Acting in Concert" / "PACs"), to the equity shareholders / Beneficial Owners of Man Aluminium Limited (hereinafter referred to as "Target Company" / "Company") pursuant to and in compliance with Regulation 10 and Regulation 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Takeover Regulations") in continuation of, and in conjunction with, the PA issued to the shareholders of the Target Company. Capitalised terms used in this Corrigendum, unless otherwise defined, shall have the same meaning as assigned to them in the PA. The shareholders of the Target Company may note the following :

1. Time schedule for major activities for the Open Offer under Para 68 shall read as under :

Activity	Date	Day
Specified Date	August 07, 2009	Friday
Last date for a competitive bid	August 21, 2009	Friday
Date by which Letter of Offer to be dispatched to shareholders	October 14, 2009	Wednesday
Date of opening of the Offer	October 21, 2009	Wednesday
Last date for revising the Offer Price	October 28, 2009	Wednesday
Last date for withdrawing acceptance from the Offer	November 04, 2009	Wednesday
Last date of closing of the Offer	November 09, 2009	Monday
Last date of communicating rejection/acceptance and payment of consideration for accepted tenders	November 23, 2009	Monday

All other terms and conditions of the offer remain unchanged. The Acquirers and PACs accept full responsibility for the information contained in this corrigendum announcement and also accept responsibility for the obligations of the Acquirers and PACs laid down under the Regulations.

This corrigendum to the Public Announcement will also be available on the SEBI's website (www.sebi.gov.in).

Issued on behalf of the Acquirers viz Mr. Ravinder Nath Jain and Mr. Mohinder Jain and PACs by :

Manager to the Offer :



SPA Merchant Bankers Limited

25, C - Block, Community Centre Janak Puri New Delhi - 110 058

Tel: +91 11 2551 7371, 4567 5500, Fax: +91 11 2553 2644

e-mail: manopenoffer@spagroupindia.com

Contact Person: Mr. Nitin Somani, SEBI Regn. No.: INM000010825

Place: New Delhi

Date : October 14, 2009